

Various annual Report and Accounts of various public sector undertakings and related papers

RAO BIRENDRA SINGH: Sir, on behalf of Shri P. C. Sethi, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) First Annual Report and Accounts of the Fertilizer (Planning and Development) India Limited, Dhanbad, for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-182/80 for (a) and (b)].

(ii) (a) First Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-189/80 for (a) and (b)].

(iii) (a) Fifth Annual Report and Accounts of the National Fertilizers Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-183/80 for (a) and (b)].

(iv) (a) Ninth Annual Report and Accounts of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1978-79, to-

gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-47/80 for (a) and (b)].

(v) (a) Thirteenth Annual Report and Accounts of the Lubrizol India Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-41/80 for (a) and (b)].

(vi) (a) Thirteenth Annual Report and Accounts of the Madras Refineries Limited, Madras, for the year 1978-79 together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-42/80 for (a) and (b)].

(vii) (a) Thirteenth Annual Report and Accounts of the Madras Fertilizers Limited, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-188/80 for (a) and (b)].

(viii) (a) Fourteenth Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1978-79, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-43/80 for (a) and (b).]

(ix) (a) Seventeenth Annual Report and Accounts of the Cochin Refineries Limited, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-44/80 for (a) and (b).]

(x) (a) Eighteenth Annual Report and Accounts of the Hindustan Organic Chemicals Limited, Kulaba (Maharashtra), for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-185/80 for (a) and (b).]

(xi) (a) Nineteenth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-52/80 for (a) and (b).]

(xii) (a) Twenty-third Annual Report and Accounts of the Fertilizer Corporation of India Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation

[Placed in Library. See No. LT-184/80 for (a) and (b).]

(xiii) (a) Twenty-fifth Annual Report and Accounts of the Hindustan Antibiotics Limited, Pimpri, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-46/80 for (a) and (b).]

(xiv) (a) Twenty-fifth Annual Report and Accounts of the Hindustan Insecticides Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-45/80 for (a) and (b).]

(xv) (a) Twenty-seventh Annual Report and Accounts of Hindustan Petroleum Corporation Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-187/80 for (a) and (b).]

(xvi) (a) Thirty-fifth Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited, Ellor, Udyogamandal (Kerala) for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-190/80 for (a) and (b).]

(xvii) (a) Seventy-first Annual Report and Accounts of the Indo-Burma Petroleum Company Limited, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-186/80 for (a) and (b).]

Report and Certified Accounts (1978-79) of the Oil Industry Development Board, New Delhi and related paper

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table:

I. A Copy each (in English and Hindi) of the following papers under sub-section (4) of section 20 of the Oil Industry Development Act, 1974:—

(i) Fifth Annual Report and Certified Accounts of the Oil Industry Development Board, New Delhi, for the year 1978-79.

(ii) Review by Government on the working of the Board

[Placed in Library. See No. LT-53/80 for (i) and (ii)].

II. A Copy each (in English and Hindi) of the Annual Administration Report of the Delhi Development Authority for the year 1978-79, together with a Review by Government on the Report, under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-153/80].

III. A copy each (in English and Hindi) of the Annual Accounts of the Central Board for the Prevention and Control of Water Pollution, for the year 1978-79, and the Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-204/80]

Agreement (14 December, 1979) between the Government of India and Hydrocarbons India Limited

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the Agreement dated the 14th December, 1979, entered into between the Government of India and Hydrocarbons India Limited. [Placed in Library. See No. LT-203/80].

Statements giving reasons for not laying the Reports (1978-79) of certain public sector undertakings within the stipulated period

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Statement giving reasons for not laying the Fifth Annual Report of the Oil and Natural Gas Commission for the year 1978-79 within the stipulated period. [Placed in Library. See No. LT-199/80]

(ii) Statement giving reasons for not laying the Annual Report of the Indian Petrochemicals Corporation Limited for the year 1978-79 within the stipulated period. [Placed in Library. See No. LT-199/80.]

(iii) Statement giving reasons for not laying the Fifth Annual Report of the Bongaigaon Refinery and Petrochemicals Limited for the year 1978-79 within the stipulated period. [Placed in Library. See No. LT-196/80.]

(iv) Statement giving reasons for not laying the Annual Report of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1978-79, and Government's review thereon, within the stipulated period. [Placed in Library. See No. LT-197/80.]

Notification under the Essential Commodities Act, 1955

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum, Chemicals and Fertilizers (Department of Petroleum) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) G.S.R. No. 490(E), dated the 17th August, 1979, publishing